

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 489**

TO BE ANSWERED ON THE 25TH JUNE, 2019/ ASHADHA 4, 1941 (SAKA)

NAXAL ATTACKS

**489. SHRI SUDHEER GUPTA:
SHRI KODIKUNNIL SURESH:
SHRI GAJANAN KIRTIKAR:
SHRI BIDYUT BARAN MAHATO:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the country has witnessed a spurt in naxal attacks during recent times;

(b) if so, the details of the instances of naxal and left wing extremist attacks and loss of lives in various parts of the country between 2015 and 2019, State-wise and year-wise;

(c) the details of steps taken by the Government to curb naxal presence in the country;

(d) whether the Government has in place a framework to regulate propagation of left wing and naxal ideology and propaganda in the country; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) No, Sir. The LWE scenario in the country has been consistently improving over the years both in terms of violence and geographical spread. The last five years has seen a significant improvement in the LWE scenario across the country. The number of violent incidents and resultant deaths have reduced by 43.4% and 60.4% respectively during last 05 years (2014-18) compared to the preceding 05 years(2009-13). The details are as under :-

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Parameters	2009	2010	2011	2012	2013	2009 - 2013	2014	2015	2016	2017	2018	2014 - 2018	2009- 13 vs 2014- 18
Incidents	2258	2213	1760	1415	1136	8782	1091	1089	1048	908	833	4969	-43.4%
Deaths (Civilians & SFs)	908	1005	611	415	397	3336	310	230	278	263	240	1321	-60.4%
Civilians killed	591	720	469	301	282	2363	222	171	213	188	173	967	-59.1%
SFs killed	317	285	142	114	115	973	88	59	65	75	67	354	-63.6%
LWEs killed	220	172	99	74	100	665	63	89	222	136	225	735	10.5%

(b) The LWE related violent incidents and resultant deaths in various parts of the country between 2015 and 2019, State-wise and year-wise are Annexed.

(c) The Central Government has followed a holistic, multi-pronged approach for combating LWE. It supplements the efforts of the State Governments with a wide range of measures, including security, development and ensuring rights & entitlements of local communities. Steadfast implementation of the Action Plan-2015 has resulted in consistent decline in both LWE violence and geographical spread of LWE influence.

(d) & (e) Legal provisions of Indian Penal Code, 1861 and Unlawful Activities and Prevention Act (UAPA), 1967 are available for dealing with the left wing extremism. The Communist Party of India (Maoist), its affiliates and front organizations are banned under UAPA, 1967.

Annexure

State	2015		2016		2017		2018		2019 (upto 31.05.2019)	
	Incidents	Deaths	Incidents	Deaths	Incidents	Deaths	Incidents	Deaths	Incidents	Deaths
Andhra Pradesh	35	8	17	6	26	7	12	3	5	0
Bihar	110	17	129	28	99	22	59	15	34	6
Chhattisgarh	466	101	395	107	373	130	392	153	129	36
Jharkhand	310	56	323	85	251	56	205	43	70	11
M.P.	0	0	12	2	3	1	4	0	0	0
Maharashtra	55	18	73	23	69	16	75	12	40	27
Odisha	92	28	86	27	81	29	75	12	28	7
Telangana	11	2	7	0	5	2	11	2	3	1
Uttar Pradesh	0	0	0	0	0	0	0	0	0	0
West Bengal	0	0	0	0	0	0	0	0	0	0
Others	10	0	6	0	1	0	0	0	1	0
TOTAL	1089	230	1048	278	908	263	833	240	310	88